

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2017 & IA NO. 1201 OF 2018**  
**APPEAL NO. 203 OF 2017 & IA NO. 1202 OF 2018**  
**APPEAL NO. 337 OF 2017 AND**  
**APPEAL NO. 338 OF 2017**

**Dated: 31<sup>st</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 202 OF 2017 & IA NO. 1201 OF 2018**  
**APPEAL NO. 203 OF 2017 & IA NO. 1202 OF 2018**

**Espar Pak Ltd. & Ors. ... Appellant(s)**  
**Vs.**  
**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam h/f  
Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Ms. Prerna Singh for R-2 & R-3

**APPEAL NO. 337 OF 2017**

**Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)**  
**Vs.**  
**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam h/f  
Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Ms. Prerna Singh for R-2 & R-3

**APPEAL NO. 338 OF 2017**

**Sudha Agro Oils and Chemical Industries Ltd. & Ors.** ... **Appellant(s)**  
**Vs.**  
**Andhra Pradesh Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam h/f  
 Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Ms. Purna Singh for R-2 & R-3

**ORDER**

**IA No. 1201 of 2018**

***(Appln. for condonation of delay in filing rejoinder)***

For the reasons set out in the accompanying affidavit, delay in filing rejoinder is condoned and rejoinder is taken on record. The application is disposed of.

**IA No. 1202 of 2018**

***(Appln. for condonation of delay in filing rejoinder)***

For the reasons set out in the accompanying affidavit, delay in filing rejoinder is condoned and rejoinder is taken on record. The application is disposed of.

**APPEAL NO. 202 OF 2017, APPEAL NO. 203 OF 2017**  
**APPEAL NO. 337 OF 2017 AND APPEAL NO. 338 OF 2017**

It is represented that pleadings are complete.

List these matters for hearing on **05.02.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**